

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1327
TO BE ANSWERED ON 07TH DECEMBER, 2015
SKILL TRAINING TO MIGRANT WORKERS

1327. SHRI SUSHIL KUMAR SINGH:
DR. VIRENDRA KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of labourers are migrating from rural to urban areas due to lack of employment opportunities in rural areas;**
- (b) if so, whether the Government has any proposal to train the said labourers in various skills before they migrate to other places for jobs;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government is aware of the kind of jobs such migrants are engaged in across the country; and**
- (e) if so, the details thereof, State/UT-wise?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) to (e): According to the State-wise migration data tabulated for Census 2001, around 30.7 crore persons (excluding J&K) reported to have migrated of which around 10.1 crore persons had migrated from their place of birth 20 years back. The stated reasons for migrated amongst those who migrated during the last 10 years moved from marriage (43.8%), moved with household (21.0%), works/employment (14.7%) etc. The Government has enacted the Mahatma

Gandhi National Rural Employment Guarantee Act, 2005 which aims at enhancing the livelihood security of people in rural areas by guaranteeing hundred days of wage employment in a financial year to a rural household whose adult members shall be provided within a radius of five kilometers of the village where the applicant resides at the time of applying. In case, the employment is provided outside such radius, it must be provided within the Block and the labourers shall be paid 10% extra wages. Government has set up new Ministry of Skill Development & Entrepreneurship to coordinate all aspects of Skill Development through various interventions to bridge the demand-supply gap in skilled workforce. Government has developed a scheme for providing training to the workers of unorganized & organized sector on various courses in different sectors approved under Skill Development Initiative (SDI) scheme keeping in view local industry need through urban ITIs. Further, Government has approved the National Policy for Skill Development and Entrepreneurship, 2015. The policy, in addition to listing out initiatives for unorganised sector, also provides for Recognition of Prior Learning (RPL) which can help in mapping the existing skills in the unorganised sectors including casual workers.

The Ministry is implementing the National Career Service (NCS) Project as a Mission Mode Project for transformation of the National Employment Service to provide a variety of employment related services like career counselling, vocational guidance, information on skill development courses, apprenticeship, internships etc. The NCS Portal is supported by Call Centre/Helpdesk and has multiple delivery channels including employment exchanges. The NCS Portal is available at the website www.ncs.gov.in.
